NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1454/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Posco-India Pune Processing Centre Pvt. Ltd.

V/s.

KLT Automotive & Tubular Products Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Vishal J. Borana Respondent Diplot.

2. Krithika Anand
116 Dhrune tiladuar Applicant/ Operational reduction

3. Ms. Khushboo Stah Advancates alw Chirag Bhausar for Respondent Mby MOPS Paintness Respondent

By consent, adjourned to 12th December, 2017.

ORDER C.P. 1454/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- By Consent adjourned to 12.12.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 13.11.2017. , Sd/-

M.K. Shrawat Member (Judicial)

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